Date: 20/11/2025

Mediator: Ms. Anshu Aggarwal, Advocate

Case No.: 159/25 Case Id: 2510M14077 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

VERONICA MOKHA Vs. KARANDEEP UPPAL & ORS

Total Days spent : 20

Case No.: 8732/23 Case Id: 2505M04254 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. SACHIN

Total Days spent : 188

Case No.: 795/23 Case Id: 2510M13374 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:45:00 PM

URMIL BAJAJ Vs. SACHIV BATRA

Total Days spent : 41

Case No.: 291/23 Case Id: 2508M11212 Referring Judge: Sh. Dharmender Singh, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

HH BUILD TECH Vs. PAWAN KUMAR

Total Days spent : 86

Case No.: 847/23 Case Id: 2509M12402 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

MANOJ KUMAR Vs. RAJNI KUMAR

Total Days spent : 69

Case No.: 299/23 Case Id: 2509M13028 Referring Judge: Sh. Anil Chandhel, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

HH BUILDTECH PVT LTD Vs. NARESH KUMAR

Total Days spent : 55

Case No.: 33/21 Case Id: 2511M14306 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SUMAN SANGWAN Vs. SANTOSH

Total Days spent : 13

Case No.: 792/24 Case Id: 2511M14307 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

WIMPY KAUR Vs. GURMINDER SINGH

Total Days spent : 13

Total: 8

Date: 20/11/2025

Mediator: Ms. Babita Chaudhary, Advocate

Case No.: 1009/24 Case Id: 2507M06526 Referring Judge: Sh. Sachin Gupta, DHJS

Case Type: MACT: MOTOR ACCIDENT CLAIM ACT CASES Hearing Time: 10:00:00 AM

RAJBALA Vs. DEVENDER SINGH & ORS

Total Days spent : 120

Total: 1

Mediator: Ms. Beena Sharma, Advocate

Case No.: 254/23 Case Id: 2507M07112 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

SUMER SINGH Vs. NEELAM & ORS

Total Days spent : 114

Total: 1

Mediator: Ms. Illa Rawat, DHJS

Case No.: 788/24 Case Id: 2509M12681 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

BSES RPL Vs. SUBHASH

Case No.: 698/23 Case Id: 2511M14717 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. RAHUL & ANR

Total Days spent : 1

Case No.: 343/20 Case Id: 2510M14022 Referring Judge : Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

TPDDL Vs. SONIA

Total Days spent : 20

Case No.: 164/22 Case Id: 2510M13748 Referring Judge : Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

TPDDL Vs. SONIYA

Total Days spent: 33

Case No.: 354/24 Case Id: 2511M14583 Referring Judge: Sh. Manish Gupta, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

HARESH Vs. RICHA BHARDWAJ

Total Days spent : 7

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**Total Days spent:** 

61

Date: 20/11/2025

Total: 5

Case Type:

M/S ALLIED AGENCIES

**Mediator:** Ms. Karuna Bala, Advocate Case Id: 2511M14302 Case No.: 98411/16 Referring Judge: Sh. Arvind Dev, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 12:00:00 AM RAM DAYAL Vs. **MEENA THAKUR Total Days spent:** 13 Case Id: 2511M14301 Sh. Arvind Dev, DJS Case No.: 96498/16 Referring Judge: Case Type: **RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 12:00:00 AM **MEENA THAKUR RAM DAYAL** Vs. **Total Days spent:** 13 Case No.: Case Id: 2510M14021 Referring Judge: Sh. Umesh Kumar, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Case Type: **Hearing Time:** 12:30:00 PM **RANVEER SINGH & ORS** ۷s. **KANWAR PAL & ANR Total Days spent:** 20 Case No.: 341/17 Case Id: 2510M14019 Referring Judge: Sh. Umesh Kumar, DJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:30:00 PM Case Type: **Hearing Time:** GOVIND **KANWAR PAL** Vs. **Total Days spent:** 20 2510M13720 Case No.: Case Id: Referring Judge: Sh. Tanmay Batham, DJS 931/24 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 12:30:00 PM **VINTAGE CREDIT & LEASING PVT LTD** ۷s. **MOHIT KRIPAL Total Days spent:** 34 2508M11568 Referring Judge: Ms. Shagun Sharma, DHJS Case No.: 10677/16 Case Id: **PARTITION: SUIT FOR PARTITION** Case Type: **Hearing Time:** 2:00:00 PM **LAXMAN DAS** Vs. **DALIP SINGH Total Days spent:** 83 Ms. Alka Singh, DJS Case Id: 2510M13371 Case No.: 1233/24 Referring Judge: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND 2:00:00 PM Case Type: **Hearing Time: VEENA MATHUR GURJOT CHAHAL** Vs. **Total Days spent:** 41 Case Id: 2509M13119 Sh. Pranjal Gangwar, DJS Case No.: 12108/19 Referring Judge: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Vs.

Page No. :

M/S BATH N TILES GALLERY

**Hearing Time:** 

**Total Days spent:** 

2:00:00 PM

55

Date: 20/11/2025

Case No.: 502/25 Case Id: 2511M14519 Referring Judge: Sh. Ajay Pandey, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

SHILPA KHANNA Vs. KEWAL GANDHI

Total Days spent : 6

Case No.: 9199/19 Case Id: 2511M14605 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUPER INDIA PAPER PRODUCTS Vs. MOHD RASHEED

Total Days spent : 6

Case No.: 326/25 Case Id: 2511M14217 Referring Judge: Sh. Arun Sukhija, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 2:00:00 PM

MEENAKSHI Vs. KAMAL

Total Days spent: 13

Total: 11

Mediator: Ms. Kusum Lata Sharma, Advocate

Case No.: 122/2024 Case Id: 2508M10182 Referring Judge: Sh. Nipun Awasthi, DHJS

AKSHAT KAPOOR Vs. NCT OF DELHI

Total Days spent: 93

Total: 1

Mediator: Ms. Neeru Garg, Advocate

Case No.: 7187/24 Case Id: 2508M09040 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

SHRIRAM FINANCE LTD Vs. SUNIL TANWAR

Total Days spent: 104

Case No.: 1149/25 Case Id: 2511M14487 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 11:00:00 AM

FIROZA Vs. MOHD AARIF

Total Days spent : 6

Case No.: 255/24 Case Id: 2511M14308 Referring Judge: Sh. Ankur Jain, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

MOHD SAAQIB SHAKEEL Vs. MOHD RAAGIB SHAKEEL

Total Days spent: 13

Case No.: 14026/24 Case Id: 2510M14000 Referring Judge: Ms. Arushi Parwal, DJS

Date: 20/11/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

M/S CHOLAMANDALAM INVESTMENT & FINANCE Vs. JAGDEEP SAINI

Total Days spent: 20

Case No.: 305/25 Case Id: 2507M06712 Referring Judge: Ms. Divya Gupta, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

STATE BANK OF INDIA Vs. SHAYAM JUNEJA

Total Days spent : 118

Case No.: 4134/17 Case Id: 2508M11525 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

AJIT SINGH Vs. ANNU DHAWAN

Total Days spent : 83

Case No.: 18887/16 Case Id: 2511M14510 Referring Judge: Sh. Anil Antil, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

ASLAM Vs. MASOOD PARACHA

Total Days spent : 6

Total: 7

Mediator: Ms. Preeti Aggarwal Gupta, DHJS

Case No.: 11929/25 Case Id: 2511M14515 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11926/25 Case Id: 2511M14497 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11930/25 Case Id: 2511M14503 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S ARIHAN FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11928/25 Case Id: 2511M14511 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11922/25 Case Id: 2511M14512 Referring Judge: Ms. Arushi Parwal, DJS

Date: 20/11/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11921/25 Case Id: 2511M14513 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 12718/25 Case Id: 2511M14514 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Case No.: 11923/25 Case Id: 2511M14499 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S ARIHANT FASHION Vs. PIYUSH JINDAL

Total Days spent : 6

Total: 8

Mediator: Ms. Rajni Malhan, Advocate

Case No.: 4168/23 Case Id: 2510M13387 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

M/S VINTAGE CREDIT & LEASING PVT LTD Vs. PAWAN YADAV

Total Days spent : 41

Case No.: 540/18 Case Id: 2509M12398 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:30:00 AM

PRIYANKA CHAUBEY Vs. ARVIND KUMAR

Total Days spent : 69

Case No.: 4135/22 Case Id: 2509M12704 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

CSL FINANCE LTD Vs. SHIV KUMAR

Total Days spent : 62

Case No.: 81/24 Case Id: 2511M14504 Referring Judge: Sh. Shiv Kumar, DHJS

VIJAY LAXMI Vs. KAMALJEET KAUR

Total Days spent : 6

Case No.: 13078/19 Case Id: 2510M13571 Referring Judge: Ms. Arushi Parwal, DJS

Date: 20/11/2025

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

POOJA DESIGNERS PVT LTD Vs. M/S SILK CREATION

Total Days spent : 41

Total: 5

Mediator: Ms. Reena Singh Nag, Retd Judicial Officer

Case No.: 3591/20 Case Id: 2509M13133 Referring Judge: Sh. Pranjal Gangwar, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

HAVELLS INDIA LTD Vs. PARACAHLIL AGENCIES

Total Days spent : 55

Case No.: 11361/24 Case Id: 2511M14238 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

TATA CAPITAL LTD Vs. PAWAN KUMAR

Total Days spent: 13

Case No.: 36/25 Case Id: 2510M13570 Referring Judge: Ms. Tyagita Singh, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 2:00:00 PM

VAKIL Vs. DEVKI SHARMA

Case No.: 680/17 Case Id: 2511M14303 Referring Judge: Ms. Divyashree Raina, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

NEHA Vs. PAWAN KUMAR & ORS

Total Days spent: 13

Case No.: 139/25 Case Id: 2511M14207 Referring Judge : Sh. Mukesh Kumar Gupta, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 3:00:00 PM

M/S MARUTI OVERSEAS Vs. M/S SHREE RANI SATI TRADING CO

Total Days spent: 13

Total: 5

Mediator: Ms. Ruchika Singla, DHJS

Case No.: 417/20 Case Id: 2508M10572 Referring Judge: Sh. Lalit Kumar, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

SHRIMATI LAJO DEVI Vs. KASHI RAM

Total Days spent : 90

Case No.: 6798/23 Case Id: 2509M12313 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

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**Total Days spent:** 

41

Date: 20/11/2025

D JAIN PUBLISHER PVT LTD Vs. SNNR PVT LTD

Total Days spent : 69

Case No.: 6797/23 Case Id: 2509M12314 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

D JAIN PUBLISHER PVT LTD Vs. M/S SNNR PVT LTD

Total Days spent : 69

Case No.: 6054/18 Case Id: 2510M13383 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUSHMA Vs. MOHAN DASS

Total Days spent : 41

Case No.: 381/23 Case Id: 2510M13716 Referring Judge: Sh. Umang Joshi, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

JEEWAN MALA HOSPITAL Vs. HITESH KUMAR

Total Days spent : 34

Case No.: 99/23 Case Id: 2510M13995 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MEHVISH Vs. MOHD USMAN

Total Days spent : 20

Case No.: 10880/18 Case Id: 2510M13997 Referring Judge: Ms. Shaina Goyal, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

MEHVISH Vs. MOHD USMAN

Total Days spent : 20

Case No.: 3298/23 Case Id: 2511M14225 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

ORIENT BELL LTD Vs. STHIYA PRADEEP

Total Days spent: 13

Total: 8

Mediator: Ms. Sunita Jain, Advocate

Case No.: 124/25 Case Id: 2510M13718 Referring Judge: Sh. Sahil Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

KALAWATI DEVI Vs. RAVI KUMAR

Total Days spent : 34

Case No.: 1347/22 Case Id: 2510M14078 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

Date: 20/11/2025

**Total Days spent:** 

20

**MANJU GUPTA** ۷s. **DEEPAK KUMAR** 

Case Id: 2507M06825 Referring Judge: Ms. Vineeta Goyal, DHJS Case No.: 636/24

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) 2:30:00 PM Case Type: **Hearing Time:** 

MAHALAXMI LUMBERS PVT LTD Vs. **PULKIT BAMBA** 

**Total Days spent:** 118

Case Id: 2507M06826 Case No.: Referring Judge: Ms. Vineeta Goyal, DHJS 27/25

COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Case Type: **Hearing Time:** 2:30:00 PM

**PULKIT BAMBA** M/S MAHALAXMI LUMBER PVT LTD Vs.

**Total Days spent:** 118

Sh. Arun Sukhija, DHJS Case No.: 2779/2024 Case Id: 2508M08611 Referring Judge:

Case Type: MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** 3:00:00 PM

**PIYUSH ARORA** Vs. **MEENAKSHI DAANG** 

**Total Days spent:** 106

Case No.: 815/25 Case Id: 2509M13116 Referring Judge: **DLSA Central, DLSA (Central)** 

COMMERCIAL: COMMERCIAL **Hearing Time:** 3:00:00 PM Case Type:

Vs. M/S BAJRANG GRAPHICS PVT LTD **GIRDHAR GOPAL GUPTA** 

**Total Days spent:** 

55

Total: 6

**Mediator:** Ms. Sushma Tyagi, Advocate

Case No.: 2048/17 Case Id: 2507M05674 Referring Judge: Ms. Helly Fur Kaur, DJS

MATRIMONIAL: DOMESTIC VIOLENCE 12:00:00 AM Case Type: **Hearing Time:** 

RAMNEET KAUR KOHLI Vs. **GAGANDEEP SINGH KOHLI & ORS** 

**Total Days spent:** 134

Case Id: 2508M10581 Case No.: 264/25 Referring Judge: Sh. Shiv Kumar, DHJS

OTHER CIVIL SUIT: OTHER CIVIL SUIT Case Type: **Hearing Time:** 12:30:00 AM

**RAJESH GARG SUMITRA** ۷s.

**Total Days spent:** 90

Case Id: 2508M10884 Ms. Shubhamjot Kaur, DJS Case No.: 3623/22 Referring Judge:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 1:00:00 AM

**MADHUR GAUTAM AADESH NAGAR** Vs.

**Total Days spent:** 90

Case No.: 2509M11962 Referring Judge: Ms. Shivli Talwar, DJS 241/25 Case Id:

MATRIMONIAL: DOMESTIC VIOLENCE 11:00:00 AM Case Type: **Hearing Time:** 

Date: 20/11/2025

76

LALITA KUMARI Vs. ASHOK KUMAR

Total Days spent :

Case No.: 391/19 Case Id: 2509M11943 Referring Judge: Sh. Raj Kumar Singh, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. AKASH KUMAR

Total Days spent: 76

Case No.: 435/18 Case Id: 2508M10602 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

STATE Vs. PARVEEN

Total Days spent : 90

Case No.: 9906/23 Case Id: 2508M09022 Referring Judge: Ms. Anugya Chauhan, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

INDUSIND BANK LTD Vs. DEEPAK KUMAR

Total Days spent : 104

Case No.: 788/25 Case Id: 2510M13382 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

AJAY CHAUDHARY Vs. LAKSHMI CHAUDHARY

Total Days spent : 41

Case No.: 128/23 Case Id: 2509M13005 Referring Judge: Sh. Arun Sukhija, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 PM

SUNNY GINOTRA Vs. DIVYA GINOTRA

Total Days spent : 55

Case No.: 9681/19 Case Id: 2509M13016 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:30:00 PM

JANA SMALL FINANCE BANK LTD Vs. SHAMSHAD S

Total Days spent : 55

Case No.: 3540/22 Case Id: 2508M09389 Referring Judge: Ms. Shubhamjot Kaur, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

THE AWADH SAHU CO OPERATVIE SOCIETY Vs. ANAND KUMAR

Total Days spent: 104

Case No.: 59/2022 Case Id: 2508M09028 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

NIRMALA Vs. CHANDRESH

Total Days spent : 104

27

Case No.: 1166/24 Case Id: 2510M14002 Referring Judge: Ms. Upasana Satija, DJS

Date: 20/11/2025

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:30:00 PM Case Type:

**MEENAKSHI** Vs. HARISH KUMAR

**Total Days spent:** 20

2508M11523 Sh. Jiten Mehra, DHJS Case No.: Case Id: Referring Judge: 17052/16

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:30:00 PM

**VIJAY KUMAR** Vs. **PARVEEN RALHAN** 

**Total Days spent:** 83

Sh. Arvind Bansal, DHJS Case No.: 631/21 Case Id: 2508M11527 Referring Judge:

RECOVERY: SUIT FOR RECOVERY OF MONEY Case Type: **Hearing Time:** 3:00:00 PM

VIKAS ۷s. RAVI

**Total Days spent:** 83

Case No.: 2791/25 Case Id: 2510M13785 Referring Judge: Ms. Deshna Golichha, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 3:00:00 PM

M/S SPAN IRON AND STEEL COMPANY Vs. M/S AS PLASTIC

**Total Days spent:** 34

Case Id: 2508M09045 Ms. Shivli Talwar, DJS Case No.: 192/2019 Referring Judge:

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

**CHANDRESSH NIRMALA** Vs.

**Total Days spent:** 104

Case Id: 2508M10909 Sh. Pawan Kr. Jain, DHJS Case No.: 340/22 Referring Judge:

125 Cr.P.C.: CASES U/S 125 OF Cr.P.C. Case Type: **Hearing Time:** 3:30:00 PM

ANJALI Vs. **DEEPAK** 

**Total Days spent:** 

Referring Judge: 2509M12150 Sh. Pranjal Gangwar, DJS Case No.: 1976/24 Case Id:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 3:30:00 PM Case Type: **Hearing Time:** 

MOONGPA CAPITAL FINANCE Vs. **PANKAJ KHANNA** 

**Total Days spent:** 76

Total: 19

Mediator: Not Assigned, NIL

Case Id: 2511M14822 Case No.: 2755/21 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 AM

M/S VINTAGE CREDIT & LEASING PVT LTD Vs. **RAVI CHAUHAN** 

**Total Days spent:** -1

2511M14821 Referring Judge: Ms. Shaina Goyal, DJS Case No.: 887/23 Case Id:

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Date: 20/11/2025

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

NEERU Vs. CHHOTE @ KISHORE

Total Days spent : -1

Case No.: 270/24 Case Id: 2511M14820 Referring Judge: Ms. Arushi Parwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

SHREE GOKULAM CHIT & FINANCE CO PVT LTD Vs. DIPANKAR SHARMA

Total Days spent :

Case No.: 577/24 Case Id: 2511M14819 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

VANDANA Vs. SITA RAM YADAV

Total Days spent : -1

Case No.: 12741/16 Case Id: 2511M14818 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:00:00 AM

DHALJEET SINGH Vs. HARMINDER SINGH & ORS

Total Days spent : -1

Case No.: 568/24 Case Id: 2511M14492 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 AM

BSES RPL Vs. VIKAS KANGRA

Total Days spent : 6

Case No.: 939/23 Case Id: 2511M14823 Referring Judge : Sh. Abhishek Srivastava, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 12:00:00 AM

NOSHAR Vs. M/S SHRIRAM TRANSPORT FINANCE CO LTD

Total Days spent :

Case No.: 773/24 Case Id: 2511M14491 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

BSES RPL Vs. KAJAL

Total Days spent : 6

Case No.: 114/25 Case Id: 2511M14825 Referring Judge: Sh. Anil Kumar Sisodia, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 AM

DEV TRAXIM PVT LTD Vs. NEW MODEL IMPEX PVT LTD

Total Days spent : -1

Case No.: 852/25 Case Id: 2511M14826 Referring Judge: Ms. Ravinder Bedi, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 12:30:00 AM

PATANJALI FOODS LTD Vs. SANJEEV GOYAL

Total Days spent : -1

Page No.: 2

-1

-1

Date: 20/11/2025

Case No.: 1027/23 Case Id: 2511M14828 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

BSES RPL Vs. SURENDER KAUR

Total Days spent : -1

Case No.: 694/23 Case Id: 2511M14824 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

BSES RPL Vs. RAJNI

Total Days spent : -1

Case No.: 1270/24 Case Id: 2511M14827 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 AM

BSES RPL Vs. SUBHASH

Total Days spent : -1

Case No.: 118/19 Case Id: 2511M14815 Referring Judge: Sh. Sunil Choudhary, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 10:00:00 AM

STATE Vs. RAJESH KUMAR

Total Days spent : -1

Case No.: 1866/19 Case Id: 2511M14816 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 11:00:00 AM

M/S KANIKA INVESTMENT LTD Vs. RAHUL TEXTILE INTERNATIONAL

Total Days spent :

Case No.: 979/24 Case Id: 2511M14817 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

BSES RPL Vs. RAJ RANI

Total Days spent : -1

Case No.: 704/18 Case Id: 2510M13960 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT: CASES UNDER ELECTRICITY ACT Hearing Time: 11:30:00 AM

TPDDL Vs. RAJJO

Total Days spent : 21

Case No.: 457/2020 Case Id: 2511M14493 Referring Judge: Sh. Rakesh Kumar-IV, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:30:00 PM

BSES RPL Vs. SUDESH

Total Days spent : 6

Case No.: 455/25 Case Id: 2511M14831 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

JUGNOO Vs. MOHD FAIZ & ORS

Total Days spent : -1

-1

Date: 20/11/2025

Case No.: 3306/23 Case Id: 2511M14837 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S VINTAGE CREDIT & LEASING PVT LTD Vs. S SAMPADA KUMAR SARMA

Total Days spent : -1

Case No.: 1864/24 Case Id: 2511M14836 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

SUSHIL GARG Vs. K S ENTERPRISES

Total Days spent : -1

Case No.: 611626/16 Case Id: 2511M14835 Referring Judge: Sh. Sachin Sood, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

CHAND JAIN Vs. SOURABH KALRA & ANR

Total Days spent : -1

Case No.: 1618/23 Case Id: 2511M14834 Referring Judge: Ms. Neha Pandey, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

RAJ KUMAR BHALLA Vs. KULDEEP NANDA

Total Days spent : -1

Case No.: 115/24 Case Id: 2511M14833 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:00:00 PM

PRATEEK YADAV Vs. SUMAN YADAV & ORS

Total Days spent : -1

Case No.: 1522/25 Case Id: 2511M14838 Referring Judge: Ms. Sana Khan, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

MANGLA HOST PVT LTD Vs. ATS HOMES PVT LTD

Total Days spent : -1

Case No.: 617561/16 Case Id: 2511M14832 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ATUL GARG Vs. ASHOKA JAIN

Total Days spent : -1

Case No.: 46/25 Case Id: 2511M14830 Referring Judge: Ms. Deepika Goyal Shokeen, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

JYOTI GOYAL Vs. AASHISH GOYAL & ORS

Total Days spent : -1

Case No.: 1208/21 Case Id: 2511M14829 Referring Judge: Sh. Kautuk, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 2:00:00 PM

ANKUSH KUMAR SHARMA Vs. CORONET ENGINEERS PVT LTD

Date: 20/11/2025

Case No.   764/24				Date:	20/11/2023			
MATRIMONIAL : DOMESTIC VIOLENCE   Vs.   PARVEZ ALAM   Total Days spent :   -						Total Days spent :		-1
AGMA PRAVEEN   Vs.   PARVEZ ALAM   Total Days spent :	Case No.:	No.: <b>764/24</b> Case Id: 2511M14848			eferring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case No.: 684/23	Case Type :	MATRIMO	NIAL : DOMESTIC VIOLE	NCE		Hearing Time :	2:00:00 PM	
Case Type	NAGMA PRAVEEN				PARVEZ A	LAM		
Sase Type : MATRIMONIAL : DOMESTIC VIOLENCE   SAHA						Total Days spent :		-1
Sase Type : MATRIMONIAL : DOMESTIC VIOLENCE   SAHA	Case No.:	684/23	<b>Case Id:</b> 2511M	14847 <b>R</b> e	eferring Judge :	Ms. Kahkashan Jabin, DJS		
Case No.: 7855/25   Case Id: 2511M14850   Referring Judge:   DLSA West, DLSA (West)   Hearing Time:   2:00:00 PM	Case Type :	MATRIMO	NIAL : DOMESTIC VIOLE			Hearing Time :	2:00:00 PM	
Case No.: 7855/25				Ve	RA.III	<b>3</b>		
Case   Type   COMMERCIAL   COMMERCIAL   COMMERCIAL   Vs.   MCD   Total Days spent   Case	AONA			13.	11,00	Total Days spent :		-1
Case   Type   COMMERCIAL   COMMERCIAL   COMMERCIAL   Vs.   MCD   Total Days spent   Case	Case No.:	7855/25	<b>Case Id:</b> 2511M	14850 <b>B</b> c	eferring Judge :	DLSA West, DLSA (West)		
AGEBRAJ AGGARWAL   Vs. MCD					gg		2:00:00 PM	
Case No.: 683/23   Case Id: 2511M14846   Referring Judge: Ms. Kahkashan Jabin, DJS   Hearing Time: 2:00:00 PM			SINCE . GOIVIIVIER COINCE	Va	MCD	ricaring rime .	2.00.001 101	
Case No.: 683/23   Case Id: 2511M14846   Referring Judge: Ms. Kahkashan Jabin, DJS   Hearing Time: 2:00:00 PM	NEEKAJ A	GGARWAL		vs.	MCD	T		_
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE						Total Days spent :		-1
Case No.: 605/18	Case No.:	683/23	Case Id: 2511M	14846 <b>R</b> e	eferring Judge :	Ms. Kahkashan Jabin, DJS		
Total Days spent   Case No.: 605/18	Case Type :	MATRIMO	NIAL : DOMESTIC VIOLE	NCE		Hearing Time :	2:00:00 PM	
Case No.: 605/18	СНАМРА			Vs.	BHARAT 8	k ORS		
Asse Type: CRIMINAL OTHERS: CRIMINAL OTHERS  Vs. RAHUL @ AKSHAY  Total Days spent:  Case No.: 858/21						Total Days spent :		-1
Asse Type: CRIMINAL OTHERS: CRIMINAL OTHERS  Vs. RAHUL @ AKSHAY  Total Days spent:  Case No.: 858/21	Case No.:	605/18	<b>Case Id:</b> 2511M	14845 <b>R</b> 6	eferring Judge :	Sh. Gaurav Singal, DJS		
Total Days spent   Formula   Formula   Total Days spent   Formula   Form	Case Type :	CRIMINAL	OTHERS : CRIMINAL OT	HERS		Hearing Time :	2:00:00 PM	
Total Days spent:  Case No.: 858/21	STATE			Vs.	RAHUL @	_		
Case Type: MATRIMONIAL: DOMESTIC VIOLENCE  Vs. RAHUL  Total Days spent:  Case No.: 196/25	J							-1
MONIKA  Vs. RAHUL  Total Days spent:  Case No.: 196/25  Case Id: 2511M14843  Referring Judge: Sh. Lalit Kumar, DJS  Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM  Vs. KHUSHI SONI  Total Days spent:  Case No.: 2735/24  Case Id: 2511M14842  Referring Judge: Ms. Surabhi Sethi, DJS  Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT  M/S AQUALITE INDUSTRIES PVT LTD  Vs. ABBASH ALI  Total Days spent: -	Case No.: 858/21			14844 <b>R</b> (	eferrina Judae :	Ms. Kahkashan Jabin. DJS		
MONIKA  Vs. RAHUL  Total Days spent:  Case No.: 196/25	Case Type :		NIAL : DOMESTIC VIOLE		3 3		2:00:00 PM	
Total Days spent:  Case No.: 196/25					ВАНШ			
Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM  /INOD SHARMA  Vs. KHUSHI SONI  Total Days spent: -  Case No.: 2735/24	WONIKA			٧5.	HAITOL	Total Days spent :		-1
Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM  /INOD SHARMA  Vs. KHUSHI SONI  Total Days spent: -  Case No.: 2735/24								
Vs. KHUSHI SONI  Total Days spent:  Case No.: 2735/24 Case Id: 2511M14842 Referring Judge: Ms. Surabhi Sethi, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM  M/S AQUALITE INDUSTRIES PVT LTD  Vs. ABBASH ALI  Total Days spent: -								
Total Days spent:  Case No.: 2735/24 Case Id: 2511M14842 Referring Judge: Ms. Surabhi Sethi, DJS  Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM  M/S AQUALITE INDUSTRIES PVT LTD Vs. ABBASH ALI  Total Days spent: -	Case Type :	INJUNCTION	ON/POSSESION/DAMAGE	ES : SUIT FOR M	ANDATORY /	Hearing Time :	2:00:00 PM	
Case No.: 2735/24 Case Id: 2511M14842 Referring Judge: Ms. Surabhi Sethi, DJS Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM M/S AQUALITE INDUSTRIES PVT LTD Vs. ABBASH ALI Total Days spent:	VINOD SHA	ARMA		Vs.	KHUSHI S	ONI		
Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM  M/S AQUALITE INDUSTRIES PVT LTD Vs. ABBASH ALI  Total Days spent: -						Total Days spent :		-1
Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM  M/S AQUALITE INDUSTRIES PVT LTD Vs. ABBASH ALI  Total Days spent: -	Case No.:	2735/24	Case Id: 2511M	14842 <b>R</b> c	eferring Judge :	Ms. Surabhi Sethi, DJS		
M/S AQUALITE INDUSTRIES PVT LTD Vs. ABBASH ALI  Total Days spent : -	Case Type :	138 N. I. A	CT : U/S 138 OF NEGOTI	ABLE INSTRUME	ENT ACT		2:00:00 PM	
Total Days spent : -		LITE INDUSTRI	ES PVT LTD	Vs.	ABBASH A	ALI		
Case No.: 815/25 Case Id: 2511M14841 Referring Judge: Sh. Ashutosh Kumar, DHJS								-1
	Case No.:	815/25	<b>Case Id:</b> 2511M	14841 <b>R</b> 0	eferring Judge :	Sh. Ashutosh Kumar, DHJS		

COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Page No.: 27

Hearing Time :

2:00:00 PM

Date: 20/11/2025

RAHUL JAIN Vs. M/S MANIPAL CIGNA HEALTH INSURANCE CO LTD

Total Days spent : -1

Case No.: 275/24 Case Id: 2511M14839 Referring Judge: Sh. Gaurav Ujjwal, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HDFC BANK LTD Vs. PANKAJ KOHLI

Total Days spent : -1

Case No.: 3839/23 Case Id: 2511M14840 Referring Judge: Ms. Poonam Singh, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJ KUMAR BHALLA Vs. JASSI DEWAN

Total Days spent : -1

Case No.: 18/22 Case Id: 2511M14849 Referring Judge: Sh. Shiv Kumar, DHJS

Case Type: PROBATE: PROBATE CASE Hearing Time: 2:30:00 PM

ANUPAMA NAGPAL Vs. STATE & ORS

Total Days spent : -1

Total: 40

Mediator: Sh. Ashok Mittal, Advocate

Case No.: 1358/25 Case Id: 2510M13365 Referring Judge: Ms. Divya Gupta, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 AM

MIRZA ASLAM BEG Vs. MOHD KHALID

Total Days spent : 41

Case No.: 27/23 Case Id: 2508M10621 Referring Judge: Sh. Pawan Kr. Jain, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:00:00 AM

SAKSHI GOEL Vs. KUMAR RISHABH RASTOGI

Total Days spent : 90

Case No.: 9381/23 Case Id: 2509M13124 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SHRIRAM FINANCE LTD Vs. YASH DEEP BHADANA

Total Days spent : 55

Case No.: 422/24 Case Id: 2507M06777 Referring Judge: Sh. Ram Lal Meena, DHJS

Case Type: ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time: 12:00:00 PM

TPDDL Vs. JAGAN NATH

Total Days spent : 118

Case No.: 1843/23 Case Id: 2508M10904 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

Date: 20/11/2025

LALIT Vs. PINKI

Total Days spent : 90

Case No.: 228/20 Case Id: 2508M10905 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 PM

PINKI Vs. LALIT

Total Days spent : 90

Case No.: 247/25 Case Id: 2511M14305 Referring Judge: Ms. Goma Dabas Gupta, DHJS

Case Type: PARTITION: SUIT FOR PARTITION Hearing Time: 12:30:00 PM

NIYATI Vs. KISHORI LAL & ORS

Total Days spent: 13

Case No.: 877/25 Case Id: 2510M14076 Referring Judge: Ms. Shilpi Jain, DHJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 2:30:00 PM

MONU TYAGI Vs. STATE

Total Days spent : 20

Case No.: 118/21 Case Id: 2508M08178 Referring Judge: Sh. Umang Joshi, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 3:00:00 PM

SHOBHA RANI Vs. SAMEER MEHTA

Total Days spent : 110

Case No.: 1116/25 Case Id: 2509M12648 Referring Judge: Sh. Naveen Kr. Kashyap, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 3:00:00 PM

MANISH KUMAR Vs. ARVINDER KAUR

Total Days spent : 62

Total: 10

Mediator: Sh. Dharamvir Gupta, Advocate

Case No.: 1424/22 Case Id: 2509M12340 Referring Judge: Sh. Abhay Choudhary, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 10:00:00 AM

M/S NAINI FINCAP Vs. SHAKILA BEGUM

Total Days spent : 70

Total: 1

Mediator: Sh. Dinesh Rohilla, Advocate

Case No.: 738/24 Case Id: 2509M12649 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 AM

MEENA Vs. MUKESH

Date: 20/11/2025

**Total Days spent:** 62 Case Id: 2510M13361 Referring Judge: Sh. Naresh Kumar Laka, DHJS Case No.: 892/25 OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 12:00:00 AM Case Type: **PRIYANKA** Vs. RAJ RANI **Total Days spent:** 41 Case No.: 13/25 Case Id: 2511M14600 Referring Judge: Sh. Arun Sukhija, DHJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / 12:00:00 AM Case Type: **Hearing Time: ANKIT KAPOOR** Vs. **TARANNUM MALIK Total Days spent:** 6 Case Id: 2510M13389 Referring Judge: Sh. Danveer, DJS Case No.: 2651/23 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 11:30:00 AM Case Type: PRADEEP SINGH NAWAL Vs. **BUNTY SHARMA Total Days spent:** 41 Case Id: 2507M07804 Referring Judge: Ms. Urvi Gupta, DJS Case No.: 8729/23 Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM SHRIRAM FINANCE LTD Vs. **PRITAM SINGH Total Days spent:** 111 Case No.: 24/2024 Case Id: 2508M08997 Referring Judge: Ms. Upasana Satija, DJS OTHER CIVIL SUIT: OTHER CIVIL SUIT **Hearing Time:** 2:00:00 PM Case Type: **DINESH KUMAR** ۷s. **AJAY KUMAR Total Days spent:** 104 Case Id: 2510M14072 Case No.: 3189/24 Referring Judge: Sh. Pranjal Gangwar, DJS 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Case Type: **Hearing Time:** 2:00:00 PM THE KANGRA CO OPERATIVE BANK LTD Vs. **BHAWNA Total Days spent:** 20 Case Id: 2511M14228 Sh. Sachin Sood, DHJS Case No.: Referring Judge: 948/22 Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM ۷s. **SHABNAM MEHFOOZ ALI & ORS Total Days spent:** 13 2510M14017 Case No.: 1030/24 Case Id: Referring Judge: Sh. Chander Mohan, DHJS INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 2:00:00 PM Case Type: GOMTI Vs. **RAJESH KUMAR & ORS Total Days spent:** 20

Total:

9

Date: 20/11/2025

Mediator: Sh. J.S. Kalra, Advocate

Case No.: 935/21 Case Id: 2511M14298 Referring Judge: Sh. Vinod Kumar Meena, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:30:00 AM

GUDU @ GUDDO Vs. MAHESH @ DEEPU

Total Days spent : 13

Case No.: 901/21 Case Id: 2508M09075 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time: 11:00:00 AM

LAXMI Vs. RAKESH MANIK

Total Days spent : 104

Case No.: 15/23 Case Id: 2508M09044 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:00:00 AM

RAKESH MANIK AGARWAL Vs. LAXMI RAJENDRA KUMAR KAMAL

Total Days spent : 104

Case No.: 12822/16 Case Id: 2508M09365 Referring Judge: Ms. Susheel Bala Dagar, DHJS

Case Type: OTHER CIVIL SUIT: OTHER CIVIL SUIT Hearing Time: 11:30:00 AM

BHIM SAIN JAIN Vs. DALIP KUMAR JAIN

Total Days spent : 104

Case No.: 396/23 Case Id: 2508M09009 Referring Judge: Ms. Shivli Talwar, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 12:00:00 PM

PRIYANKA Vs. SUMIT CHAUHAN

Total Days spent : 104

Case No.: 9109/22 Case Id: 2509M13140 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

CARE FORMULATIONS LABS LTD Vs. ROHIT SHARMA

Total Days spent : 55

Case No.: 1503/24 Case Id: 2509M12650 Referring Judge: Ms. Manya, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:30:00 PM

SUMAIYAN Vs. MOHD FARAJ

Total Days spent : 62

Case No.: 1707/24 Case Id: 2509M11966 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

THE HATKE Vs. AJAY POLYMERS

Total Days spent : 76

Case No.: 1704/24 Case Id: 2509M11965 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

Date: 20/11/2025

THE HATKE Vs. AJAY POLYMERS

Total Days spent : 76

Case No.: 1705/24 Case Id: 2509M11967 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

THE HATKE Vs. AJAY POLYMERS

Total Days spent : 76

Total: 10

Mediator: Sh. Mukesh Kumar Gupta, DHJS

Case No.: 1051/25 Case Id: 2508M09987 Referring Judge: Ms. Aditi Chaudhary, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 11:30:00 AM

BALJEET KAUR Vs. DHIRAJ SHARMA

Total Days spent: 97

Case No.: 241/25 Case Id: 2508M09986 Referring Judge: Ms. Aditi Chaudhary, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 11:30:00 AM

BALJEET KAUR BAWEJA Vs. DHIRAJ SHARMA

Total Days spent : 97

Case No.: 477/23 Case Id: 2507M06782 Referring Judge: Sh. Naveen Gupta, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:30:00 PM

PHOOLWATI Vs. AJIT BAKOLIYA

Total Days spent : 118

Case No.: 696/21 Case Id: 2510M13563 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

URMILA BATRA Vs. DEEPAK GROVER

Total Days spent : 41

Case No.: 695/21 Case Id: 2510M13564 Referring Judge: Ms. Shivangi Mangla, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

RAJESH BHATIA Vs. DEEPAK GROVER

Total Days spent : 41

Case No.: 565/25 Case Id: 2511M14216 Referring Judge: Ms. Disha Langan, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 2:00:00 PM

GUNAJAN MALLICK Vs. LOHIT CHOPRA

Total Days spent : 13

Case No.: 203/25 Case Id: 2511M14507 Referring Judge: Ms. Shruti Sharma-II, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 3:00:00 PM

Date: 20/11/2025

RAJNI Vs. BABLU KUMAR SAH & ORS

Total Days spent : 6

Total: 7

Mediator: Sh. Neeraj Sharma, DHJS

Case No.: 31/21 Case Id: 2510M13373 Referring Judge: Sh. Vikas Madaan, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

HARPAL SINGH Vs. SARABJEET KAUR

Total Days spent : 41

Case No.: 7052/17 Case Id: 2508M09955 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

YATIN GANDHI Vs. REENA BHATIA

Total Days spent : 97

Case No.: 7054/17 Case Id: 2508M09954 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

YATIN GANDHI Vs. REENA BHATIA

Total Days spent : 97

Case No.: 1759/23 Case Id: 2508M08973 Referring Judge: Ms. Alka Singh, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:00:00 PM

MAHAVIR PRASAD Vs. AJAY KUMAR

Total Days spent : 104

Case No.: 7053/17 Case Id: 2508M09952 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

YATIN GANDHI Vs. REENA BHATIA

Total Days spent : 97

Case No.: 14936/18 Case Id: 2509M12635 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

M/S ANU PRODUCTS LTD Vs. SANJAY

Total Days spent : 62

Case No.: 7048/17 Case Id: 2508M09953 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

YATIN GANDHI Vs. REENA BHATIA

Total Days spent: 97

Case No.: 106/24 Case Id: 2510M14014 Referring Judge: Sh. Naresh Kumar Malhotra, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

Date: 20/11/2025

RENU SHARMA Vs. NEXT GENERATION DEALS INDIA PVT LTD

Total Days spent : 20

Case No.: 866/25 Case Id: 2510M14025 Referring Judge: Sh. Sanjeev Aggarwal, DHJS

Case Type: COMMERCIAL DISPUTE (POST): COMMERCIAL DISPUTE (POST) Hearing Time: 2:30:00 PM

RISHI PAL SHARMA Vs. NEXT GENERATION DEALS INDIA PVT LTD

Total Days spent : 20

Total: 9

Mediator: Sh. Pawan Kawrani, Advocate

Case No.: 3542/21 Case Id: 2509M12706 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

TPDDL Vs. PRAYAG CREATION

Total Days spent : 62

Case No.: 3536/21 Case Id: 2509M12707 Referring Judge: Ms. Aradhana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 AM

TPDDL Vs. PRAYAG CREATION

Total Days spent : 62

Case No.: 644/19 Case Id: 2511M14212 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:30:00 AM

PARMOD BAHL Vs. ASHOK KUMAR SETHI

Total Days spent : 13

Case No.: 85/25 Case Id: 2509M13143 Referring Judge: Sh. Sunil Khatri, DJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 12:00:00 PM

RAM CHANDER SHAH Vs. SHIV SHANKAR

Total Days spent : 55

Case No.: 1149/19 Case Id: 2510M13380 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 12:00:00 PM

AHMED FARAZ Vs. BARKAT SHERWANI

Total Days spent : 41

Case No.: 2586/24 Case Id: 2508M10627 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

IDFC FIRST BANK Vs. BRIJESH KUAMR SHARMA

Total Days spent: 90

Case No.: 673/21 Case Id: 2511M14232 Referring Judge: Ms. Vineeta Goyal, DHJS

Case Type: MATRIMONIAL: PETITION FOR DIVORCE Hearing Time: 12:30:00 PM

Date: 20/11/2025

**Total Days spent:** 

13

ANKUR Vs. GEETA

Case No.: 986/25 Case Id: 2510M13782 Referring Judge: Sh. Manoj Kr. Nagpal, DHJS

Case Type: COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM

SATNAM KAUR Vs. RAHUL

Total Days spent : 34

Case No.: 4191/23 Case Id: 2511M14299 Referring Judge: Ms. Surabhi Sethi, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

M/S D R POYMERS PVT LTD Vs. M/S VENTICARE MEDICAL INC & ORS

Total Days spent : 13

Case No.: 765/23 Case Id: 2511M14498 Referring Judge : Sh. Rangat Ghirra, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS : Hearing Time: 2:30:00 PM

STATE Vs. ARVIND KUMAR JAIN

Total Days spent : 6

Case No.: 481/25 Case Id: 2511M14211 Referring Judge: Sh. Vivek Kumar Aggarwal, DJS

Case Type: RENT ACT: LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time: 11:30:00 PM

PARMOD BAHL Vs. ASHOK KUMAR SETHI

Total Days spent: 13

Total: 11

Mediator: Sh. Preetjit Singh, Advocate

Case No.: 367/25 Case Id: 2510M14023 Referring Judge: Sh. Vijay Kumar Dahiya, DHJS

**Case Type:** 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. **Hearing Time:** 12:30:00 AM

HARJEET KAUR Vs. GURSIMRAN SINGH SETHI

Total Days spent: 20

Case No.: 240/18 Case Id: 2508M11572 Referring Judge: Ms. Aneeza Bishnoi, DJS

Case Type: CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time: 11:00:00 AM

STATE Vs. AMARJEET SHARMA

Total Days spent: 83

Case No.: 1293/25 Case Id: 2511M14223 Referring Judge: Ms. Aayushi Saxena, DJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 11:30:00 AM

DEEPAK GARG Vs. JBD HERB COSMO GROUP

Total Days spent: 13

Case No.: 5698/19 Case Id: 2508M08975 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

Date: 20/11/2025

SUMITOMO CHEMICAL Vs. SATYANARAYANA SWAMI FERTILIZER

Total Days spent : 104

Case No.: 1192/22 Case Id: 2509M11986 Referring Judge: Ms. Shagun Sharma, DHJS

Case Type: RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time: 12:00:00 PM

MOHINDER KUMAR Vs. M/S AQASIA HOMES LTD

Total Days spent: 76

Case No.: 1008/24 Case Id: 2510M14074 Referring Judge: Sh. Sumeet Anand, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 1:00:00 PM

PRADEEP SHARMA Vs. SATISH KUMAR

Total Days spent : 20

Case No.: 487/25 Case Id: 2509M12636 Referring Judge: Ms. Anamika, DJS

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE Hearing Time: 1:00:00 PM

SUMAN Vs. PAWAN KUMAR

Total Days spent : 62

Case No.: 3206/23 Case Id: 2510M14018 Referring Judge: Sh. Tanmay Batham, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:30:00 PM

CITY PROMOTER & BUILDWELL PVT LTD Vs. SAXENA MARINE TECH PVT LTD

Total Days spent : 20

Total: 8

Mediator: Sh. Rajesh Gupta, Advocate

Case No.: 8619/25 Case Id: 2511M14506 Referring Judge: Ms. Pooja Suhag, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

SYES MOHD NAQI HAIDER Vs. SHAHZAD KHAN

Total Days spent: 6

Case No.: 882/25 Case Id: 2509M12654 Referring Judge: DLSA Central, DLSA (Central)

Case Type: COMMERCIAL: COMMERCIAL Hearing Time: 12:00:00 PM

G S LIGHTS Vs. HALLONIX TECH PVTLTD

Total Days spent : 62

Case No.: 4598/19 Case Id: 2509M12065 Referring Judge: Ms. Ravisha Sidana, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

HAVELLS INDIA LTD Vs. M/S GETZ SHOPPES & EXIM

Total Days spent : 76

Total: 3

Date: 20/11/2025

**Mediator:** Sh. Rajesh Sharma, Advocate

Case No.: 1359/23 Case Id: 2511M14218 Referring Judge: Ms. Payal Singhal, DJS

**CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 12:00:00 AM Case Type:

STATE Vs. **PANKAJ KUMAR** 

**Total Days spent:** 13

Case No.: Case Id: 2508M09083 Referring Judge: Sh. Pawan Kr. Jain, DHJS 1720/23

MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** Case Type: 12:00:00 PM

**KANIKA MALIK** Vs. **SANJEEV KUMAR** 

**Total Days spent:** 104

Case No.: Case Id: 2510M13346 Referring Judge: Ms. Urvi Gupta, DJS 8349/23

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 12:00:00 PM Case Type:

SHRIRAM FINANCE LTD Vs. NARENDER SINGH

**Total Days spent:** 41

Case No.: Case Id: 2511M14236 Referring Judge: Sh. Vinay Singhal, DHJS 54/24

INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 12:00:00 PM Case Type:

VINOD KUMAR ۷s. **MCD** 

**Total Days spent:** 13

Case No.: Case Id: 2509M13125 Referring Judge: Ms. Deepika Goyal Shokeen, DJS 139/25

Case Type: MATRIMONIAL: DOMESTIC VIOLENCE **Hearing Time:** 

2:00:00 PM

JYOTI ۷s. **KARAN** 

**Total Days spent:** 55

Case No.: Case Id: 2510M13717 Referring Judge: Sh. Raj Kumar Singh, DJS 313/21

**CRIMINAL OTHERS: CRIMINAL OTHERS Hearing Time:** 2:30:00 PM Case Type:

STATE Vs. ASHISH SHRIVASTAV

**Total Days spent:** 34

Sh. Naveen Gupta, DHJS Case No.: 418/24 Case Id: 2508M10682 Referring Judge:

**RECOVERY: SUIT FOR RECOVERY OF MONEY Hearing Time:** 2:30:00 PM Case Type:

YANKITA KAPOOR Vs. ANURADHA MAHAJAN

**Total Days spent:** 90

2511M14604 Referring Judge: Sh. Arvind Bansal, DHJS Case No.: Case Id: 165/21

OTHER CIVIL SUIT: OTHER CIVIL SUIT 2:30:00 PM Case Type: **Hearing Time:** 

SATPAL KAUR ۷s. MANMOHAN SINGH KOHLI

**Total Days spent:** 6

Total: 8

Date: 20/11/2025

**Mediator:** Sh. Satyabrata Panda, DHJS

Case No.: 1042/23 Case Id: 2511M14733 Referring Judge: Ms. Sana Khan, DJS

OTHER CIVIL SUIT: OTHER CIVIL SUIT 2:00:00 PM Case Type: **Hearing Time:** 

**RAJENDER** Vs. **PRINCE** 

**Total Days spent:** 1

Total:

Sh. Suneet Nagpal, Advocate Mediator:

Referring Judge: Case No.: 96200/16 Case Id: 2510M14075 Ms. Sana Khan, DJS

INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Case Type: 12:30:00 AM **Hearing Time:** 

SHIVANI **VIJAY KUMAR & ORS** Vs.

**Total Days spent:** 20

Case No.: 1494/23 Case Id: 2509M11947 Referring Judge: Sh. Pawan Kr. Jain, DHJS

MATRIMONIAL: PETITION FOR DIVORCE 2:30:00 AM Case Type: **Hearing Time:** 

**ANUBHAV** Vs. **ANJALI** 

**Total Days spent:** 76

2508M10573 Referring Judge: Sh. Manish Gupta, DHJS Case No.: 2931/24 Case Id:

MATRIMONIAL: PETITION FOR DIVORCE **Hearing Time:** Case Type:

12:30:00 PM

**ASHISH** Vs. **PRIYANKA** 

**Total Days spent:** 90

Case No.: Case Id: 2510M13351 Referring Judge: Ms. Urvi Gupta, DJS 8238/23

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 12:30:00 PM Case Type: **Hearing Time:** 

SHRIRAM FINANCE LTD ۷s. **VISHAL LUTHRA** 

**Total Days spent:** 41

Case No.: Case Id: 2507M05494 Referring Judge: Ms. Neha Pandey, DJS 782/22

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / **Hearing Time:** 12:30:00 PM

**CHANDRA WATI DEVI** Vs. PHOOL CHAND

**Total Days spent:** 139

2507M06689 Referring Judge: Ms. Poonam Singh, DJS Case No.: 4817/19 Case Id:

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT **Hearing Time:** 2:30:00 PM Case Type:

SHRIRAM CITY UNION FINANCE LTD Vs. **MUSKAN TRANSPORT** 

**Total Days spent:** 118

Case No.: 11292/24 Case Id: 2511M14221 Referring Judge: Sh. Danveer, DJS

138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT 2:30:00 PM Case Type: **Hearing Time:** 

M/S S V HOUSING PVT LTD ۷s. M/S BIGLEAP HOLDINGS PVT LTD

Date: 20/11/2025

Total Days spent : 13

Total: 7

Mediator: Sh. T.S. Kashyap, Retd Judicial Officer

Case No.: 7929/23 Case Id: 2510M14016 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 12:00:00 PM

MOHDREHAN Vs. ZULFIQAR AHMED

Total Days spent : 20

Case No.: 7928/23 Case Id: 2510M14009 Referring Judge: Ms. Urvi Gupta, DJS

Case Type: 138 N. I. ACT: U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time: 2:00:00 PM

MOHDREHAN Vs. ZULIFIQAR AHMED

Total Days spent : 20

Case No.: 16183/16 Case Id: 2510M13368 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

DR RANA HARJIT SINGH WALIA Vs. PARTHAJIT MANDAL

Total Days spent : 41

Case No.: 1325/23 Case Id: 2510M13367 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR MANDATORY / Hearing Time: 2:30:00 PM

AARTI ARORA Vs. DR RANA HARJIT SINGH WALIA

Total Days spent : 41

Case No.: 15039/16 Case Id: 2510M13362 Referring Judge: Sh. Abhishek Srivastava, DHJS

Case Type: INJUNCTION/POSSESION/DAMAGES: SUIT FOR POSSESSION AND Hearing Time: 2:30:00 PM

DR RANA HARJIT SINGH WALIA Vs. DILIP WALIA & ANR

Total Days spent : 41

Total: 5

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